

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 1143 of 2019**

**In the matter of:**

**Vidya Educare Pvt. Ltd. ....Appellant**

**Vs.**

**Agroha Colourtech Pvt. Ltd. ...Respondent**

**For Appellant: Mr. Sanchit Garga & Mr. Anuvansh Gupta, Advocates.**

**For Respondent: None**

**ORDER**

**04.03.2020:** List the appeal 'for admission (after notice)' on **25<sup>th</sup> March, 2020.**

**[Justice A.I.S Cheema]  
Member (Judicial)**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

sim/md